

(1)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH

Original Application No.656/87

Mrs.Thankamma Nair

... ... Applicant.

v/s

1. Union of India through
General Manager,
Western Railway,
Head Quarters Churchgate,
Bombay - 20.
2. The Divisional Railway Manager,
Western Railway,
Bombay Central,
Bombay - 400 008. Respondents.

Coram: Hon'ble Vice-Chairman B.C.Gadgil.

Hon'ble Vice-Chairman B.C.Mathur.

Tribunal's Order

Dated: 25.11.1987

Heard Mr.C.M.Jha for the applicant. Application is admitted. Issue usual notice to the respondents calling upon them to file reply on 20.1.1988 and to serve a copy thereof on the applicant. The matter to come up before the Registrar on 20.1.1988 for Reply and Direction.

No ex parte ad interim relief. However, the status quo as of today to continue if the applicant is not already reverted.

Hamdust allowed.

B.C.Gadgil

(B.C.GADGIL)
Vice-Chairman

B.C.Mathur

(B.C.MATHUR)
Vice-Chairman

Notices issued to the
all respondents on dt'd.
25-11-87.

GP
25/11.